

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2809
ANSWERED ON:14.03.2013
RURAL PROJECTS FOR WOMEN
Choudhry Smt. Shruti

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has sanctioned some rural projects/schemes in each State for the benefit of women;
- (b) if so, the details thereof especially in Haryana and its implementation status thereof in the 12th Five Year Plan period; and
- (c) the funds allocated for the purpose, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) : Ministry of Rural Development implements various programmes through State Governments and UT Administration namely, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Swarnjayanti Gram Swarozgar Yojana (SGSY) now restructured as National Rural Livelihood Mission(NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and Integrated Watershed Management Programme(IWMP) . Under these programmes women are benefited either directly or indirectly;

(b) & (c): For directly benefiting women, Mahila Kisan Sashatikaran Priyojana (MKSP), a sub-component of NRLM is implemented. This programme meets the specific needs of women farmers, predominantly small and marginal farmers, to achieve socio-economic and technical empowerment of rural women. During 2012-13, the first year of 12th Five Year Plan, 8 projects have been sanctioned under MKSP including one multi-state project. The state wise sanction/ allocation of funds is as under:

Name of the States	Sanction/ allocation (in Rs. crore)
Andhra Pradesh	28.74
Karnataka	11.25
Rajasthan	8.43
West Bengal	10.13
Multi State Project (Chhatisgarh, Jharkhand, West Bengal, Odisha and Maharashtra)	39.13
Total	97.68